

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

**Co.Appeal 299 of 2019**

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2020**

**Name of the Company:** Raj Kishan Saxena  
V/s  
Cadila Healthcare Ltd & Ors

**Section:** Section 59 of Co.Act, 2013


**ORDER**

No one appeared for the Applicant.

Learned CS Mr. Manoj Hurkat a.w. learned CA Mr. Malay Pandit appeared for  
the Respondent No. 1

Matter stands finally adjourned for hearing on 18.01.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 8th day of December, 2020